

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3886
ANSWERED ON:08.08.2002
RURAL ELECTRIFICATION
CHANDRA VIJAY SINGH

Will the Minister of POWER be pleased to state:

- (a) whether the Government have any plan to form rural electrification and energy authorities;
- (b) if so, whether they would function under the District Panchayat or Municipal Board supervision;
- (c) if so, whether there is any plan to separate rural electrification from commercial supply of electricity and to target rural areas for subsidies;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) : No, Sir.

(b) : In view of (a) above, does not arise.

(c) to (e) : One of the issues resolved in the Chief Ministers` Conference held on 3rd March, 2001 was that subsidies may be given only to the extent of the State Government`s capacity to pay the subsidies explicitly through budget provisions.